

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4324
ANSWERED ON:21.04.2010
SETTING UP OF MODEL COLLEGES
Singh Shri Bhupendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government has received any proposal from the Government of Madhya Pradesh for providing full grants for capital expenditure instead of just one-third grant for the setting up of Model Colleges to provide higher education to the students belonging to poor class families in the tribal areas of the State;

(b) if so, the details thereof;

(c) whether the Union Government has also received any proposal from the said State for providing at least half of the amount of grants for running the institutes during the current Five Year Plan; and

(d) if so, the details thereof and the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): No, Sir.

(c) & (d): A proposal was received from the State of Madhya Pradesh in January, 2008 suggesting that it would be more logical for the Central share to be raised to at least 50% of the capital cost and on-third of the expenditure to meet the running and maintenance expenditure.

A new scheme with Central State funding for establishment of one model degree college at an estimate of Rs.8.00 crore, in each of the 374 identified higher educationally backward districts (including 39 districts in Madhya Pradesh) having Gross Enrolment Ratio (GER) for higher education lower than the national GER has been approved by the Government. A list of the 374 identified higher educationally backward districts is at Annexure-I. While the Central assistance is 50% of the capital cost excluding cost of land to be provided by State Governments in Special Category States, for colleges to be set up in districts not falling in Special Category

States, the Central Government shall bear on-third of the capital cost (excluding the cost of land which shall be provided by the State Government).

The University Grants Commission (UGC) has been requested in February, 2010 to process all proposals received by the Commission as per the guidelines formulated by the Commission and keeping in view the parameters of the Scheme approved by the Government, which are given in the Annexure-II.